

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 242 of 2015
and IAs 462 & 463 of 2015

Dated : **22nd March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Maharashtra State Electricity Transmission Co. Ltd. **Appellant (s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent (s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D. V.Raghu Vansy for R-1
Mr. Siddharth Agarwal for R-5 (MCGM)

ORDER

In this Appeal, being Appeal No.242 of 2015, no rejoinder affidavit has been filed by the Appellant. Let this be filed within three weeks from today after serving copy on the other side.

Post this matter for hearing on **4th July, 2016.**

(T. Munikrishnaiah)
Technical Member
vt/kt

(Justice Surendra Kumar)
Judicial Member